

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 6

CP/50(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 30.04.2024

NAME OF THE PARTIES: RAHUL DILIP SHAH VS KATALYST
SOFTWARE SERVICES LIMITED

Section 213 Sec. 241(1) Sec. 242(4) Sec. 244(1) of the Companies Act,
2013

ORDER

1. Mr. Shyam Dewani, Advocate a/w Ms. Samiksha Parekh, Advocate a/w Mr. Sumit Khanna, Mr. Parth Jain, Mr. Maulik Bhansali, Advocate i/b Jain Law Partners LLP appeared for all Petitioners.
2. Mr. Rohit Gupta, Learned Counsel a/w Mr. Ayush Kothari, Mr. Chinmay Bhojane, Advocate i/b Apex Law Partners appeared for the Respondent no. 5 & 18.
3. At the request of Counsel appearing for the Petitioners, list this matter on **07.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)